

2.

17.12.2004

CP-486/2004 In
OA-371/2001

Present: Ms. O.S.G. Prasuna, learned counsel for applicants

This Contempt Petition-486/2004 is converted into MA for execution.
Respondents are directed to comply with the Tribunal's directions within four weeks
from the date of receipt of a copy of this order. MA is disposed of accordingly.

(Shanker Raju)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)